GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2756 ANSWERED ON:10.08.2010 MODEL POLICE ACT Alagiri Shri S. ;Singh Shri Ijyaraj

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any proposal to enact a Model Police Act;

(b) if so, the details and the objective thereof;

(c) whether the Government has constituted any Committee / Commission in this regard;

(d) if so, the details thereof;

(e) whether the said Committees/ Commissions have submitted their reports;

(f) if so, the details thereof alongwith the recommendations made by each Committee/Commission;

(g) the reaction of the Union and the State Governments in this regard and the time by which the proposed Act is likely to be implemented in the country; and

(h) the total funds granted/ utilized in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (f): Ministry of Home Affairs set up an Expert Committee to draft a new Model Police Act in September, 2005. The Committee submitted a model police Act in October 2006. The Model Police Act has emphasized the need to have a professional police service in a democratic society, which is efficient, effective responsive to the needs of the people and accountable to Rule of Law. The salient features of Model Act include encouraging professionalism, accountability paramount, improved service conditions, functional autonomy etc. The copy of the draft Model Act has been sent to all States for appropriate consideration as police is a State subject.

(g): As per information available States viz. Assam, Bihar, Chhattisgarh, Gujarat, Haryana, Himachal Pradesh, Kerala, Punjab, Rajasthan, Sikkim, Tripura and Uttrakhand have enacted the Police Act or amended the existing Act. However in respect of Union Territories, the responsibility lies with the Central Government and action is being taken through legislative changes / issuance of executive instructions.

(h): No such data had been maintained on the total funds utilized.